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ITEM NO.72

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

CIVIL APPEAL NO(s). 10094 OF 2011

M/S UNITED SPIRITS LTD.

Appellant (s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

Date: 05/03/2014 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Niraj Gupta,Adv.

For Respondent(s)

Mr. Gaurav,Adv.

Mr. Ardhendumauli Kumar Prasad,Adv.

UPON hearing counsel the Court made the following
O R D E R

The Office Report indicates that statement of case have been
filed by both sides. No further steps are required.
List the matter before the Hon'ble Court, as per rules.

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|(SUNIL THOMAS)
|Registrar

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